

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 483
TO BE ANSWERED ON 09.12.2022**

WORKERS DIED ON FIFA WORLD CUP PROJECTS

483. SHRI VENKATESH NETHA BORLAKUNTA:

DR. G. RANJITH REDDY:

SHRIMATI KAVITHA MALOTHU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has noticed that many workers from India, including Telangana, died working on FIFA World Cup projects in Qatar;
- (b) if so, the details thereof indicating number of workers from the State killed therein;
- (c) whether the Government of Qatar has refused to pay compensation to those workers who died while working in FIFA World Cup projects and if so, the details thereof;
- (d) whether any consultations at the diplomatic or political level have taken place for paying compensation to such workers; and
- (e) if so, the details thereof and if not, reasons for not taking up this issue with the Government of Qatar?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a - e) As and when our Missions/Posts receive any information related to safety and well-being, they take it up with relevant authorities in their respective countries, for appropriate intervention till its logical conclusion. Qatar's labour law provides for compensation, depending on the nature and cause of the death. All cases of death compensation are actively followed by Embassy of India, Doha so that legal heirs of the deceased who are entitled for death compensation as per local laws receive their due.
